

Annual Report and Review on the working of Sports Goods Export Promotion Council, New Delhi for 1990-91 etc.

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI P. CHIDAMBARAM): Sir, I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Sports Goods Export Promotion Council, New Delhi, for the year 1990-91 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Sports Goods Export Promotion Council, New Delhi, for the year 1990-91.
- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [Placed in Library. See No. LT - 1541/92].
- (3) A copy of the Memorandum of Understanding for the year 1991-92 between the State Trading Corporation of India Limited and the Ministry of Commerce (Hindi and English versions). [Placed in Library. See No. LT - 1542/92]

Notification under Dock workers (Regulation of Employment) Act, 1948 and Annual Report and Review on the working of Cochin Port Trust, Cochin for 1990-91 etc.

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): Sir, I beg to lay on the Table:

- (1) A copy of the Madras Unregistered Dock Workers (Regulation of

Employment) Amendment Scheme, 1992 (Hindi and English versions) published in Notification No. S.O. 13 (E) in Gazette of India dated the 9th January, 1992 under section 8A of the Dock Workers. (Regulation of Employment) Act 1948. [Placed in Library. See No. LT - 1543/92]

- (2) (i) A copy of the Annual Administration Report (Hindi and English versions) of the Cochin Port Trust, Cochin, for the year 1990-91 together with Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Annual Administration Report of the Cochin Port Trust, Cochin, for the year 1990-91.
- (3) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above. [Placed in Library. See No. LT - 1544/92]
- (4) A copy each of the following papers (Hindi and English versions) under sub-section (2) of section 103 of the Major Port Trusts Act, 1963:-
 - (i) Annual Accounts of the New Mangalore Port Trust for the year 1990-91 together with Audit Report thereon.
 - (ii) Review by the Government on the Audited Accounts of the New Mangalore Port Trust for the year 1990-91.
- (4) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (4) above. [Placed in Library. See No. LT - 1545/92]